

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT)(Ins) No. 646 of 2019**

**IN THE MATTER OF:**

**Punjab National Bank**

**...Appellant**

**Versus**

**K. Periyasamy & Ors.**

**...Respondents**

**Present**

**For Appellant: Mr. Rajesh Kr. Gautam, Ms. Khushboo Aggarwal and Mr. Sorash Dahiya, Advocates.**

**For Respondent: Mr. T.R. Sundaram, Advocate for R-1 & R-2  
Mr. J. Manivannan, Advocate for R.P**

**O R D E R**

**26.07.2019** Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 09<sup>th</sup> August, 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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